

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.)
4266-4268/2014

No(s).

RAM PRASAD

Petitioner(s)

VERSUS

STATE OF U.P & ANR ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission to
file additional documents)

Date : 04/08/2015 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Pawanshree Agrawal, Adv.

Mr. Imtiaz Ahmed, adv.

M/s. Equity Lex Associates, Adv.

For Respondent(s)

Mr. Vibhu Tiwari, adv.

Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

No.1 The office report is that the Ld.counsel for the respondent
ndent has already filed the counter affidavit. The respo
Nos.2-5 have failed to file the counter affidavit within the period
stipulated under the rules. Viewed thus, the matter shal
1 be
processed for listing before the Hon'ble Court on its own turn.

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.08.05
15:58:15 IST
Reason:(M K HANJURA)
Registrar

SB